

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:2932
ANSWERED ON:14.03.2011
TRADE OF ORGANIC PRODUCTS
Haque Shri Mohammad Asrarul

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the details regarding policy of the Ministry with respect to the foreign trade of estate produce and organic farming;
- (b) the details regarding support schemes that the Government is providing for the export of organic bio-dynamic products;
- (c) the details regarding export oriented institutions and agencies in India having international organic certification; and
- (d) the details regarding percentage contribution from States in export of organic products?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA)

(a) The National Programme for Organic Production (NPOP) was launched on 8th May, 2000 and is being implemented by the Ministry of Commerce & Industry. The NPOP aims at establishing policies for development and certification of organic products, setting up of national standards for organic products, accreditation of certification bodies and certification of organic products in conformity to the national standards and encouraging the development of organic cultivation and processing.

Further, as per the Directorate General of Foreign Trade (DGFT) Notification no. 72 (RE-2003)/2002-2007, dated 21st July 2004: "An agriculture product will be allowed to be exported as " Organic Product" only if it is produced, processed and packed under a valid Organic Certificate issued by a certifying agency duly accredited by the National Steering Committee for Organic Products (NSCOP) set up by the Ministry of Commerce & Industry (Department of Commerce). The Committee will function as the National Accreditation Body for the purpose of accreditation of inspection and certification agencies.

(b) The exporters of organic products registered with Agricultural and Processed Food Products Export Development Authority (APEDA) can avail financial assistance under the Financial Assistance Schemes of APEDA, namely, i) Scheme for Market Development, ii) Scheme for Infrastructure Development, iii) Scheme for Quality Development, iv) Scheme for Research and Development and v) Transport Assistance Scheme. Apart from these schemes, the Government also extends financial assistance to different trade organisations like ASSOCHAM, CII, etc. under Market Access Initiative Scheme (MAI), Market Development Assistance (MDA) Scheme to promote export of organic products.

(c) 194 exporters of organic products have been certified by the accredited Certification Bodies under NPOP during the year 2009-10. India's organic system has recognition in the major markets like EU, Switzerland and USA.

(d) The details of percentage contribution from States in export of organic products are as given below:

State	Export Volume Contribution	Export Value Contribution
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Andhra Pradesh	2.94%	3.56%
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Assam	0.16%	0.38%
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Chattisgarh	0.0015%	0.0239%
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Delhi 15.79% 15.60%

Goa 0.40% 0.95%

Gujarat 7.75% 7.49%

Haryana 4.78% 3.10%

Himachal Pradesh 0.11% 0.21%

J&K 1.34% 5.47%

Karnataka 1.36% 4.96%

Kerala 1.40% 4.06%

Madhya Pradesh 12.31% 5.61%

Maharashtra 29.99% 23.30%

Punjab 5.10% 7.39%

Rajasthan 11.48% 4.31%

TamilNadu 1.75% 3.32%

Uttar Pradesh 0.19% 0.53%

Uttarakhand 0.01% 0.09%

West Bengal 3.14% 9.64%

(Source: APEDA)